

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.10.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 823 of 2022 & I.A. No. 3320 of 2022	Stressed Assets Stabilization Fund Vs. Delta International Ltd.	Anand Varma	Saurav Gupta Sumesh Dhawan Vatsala Kak
2.	Comp. App. (AT) (Ins) No. 1178 of 2022 & I.A. No. 3543 of 2022	Singhania Buildcon Pvt. Ltd. Vs. Vinod Kumar Ambavat Resolution Professional of R.K. Jain Construction (India) Pvt. Ltd.	Abhinav Kardekar	
3.	Comp. App. (AT) (Ins) No. 1212 & 1213 of 2022 (With Defects)	Rimjhim Ispat Ltd. & Anr. Vs. Jindal Stainless Ltd. & Anr.	Sonal Alagh	Vaijayant Paliwal Nikhil Mathur Prabh Simran Kaur Shruti Pandey
4.	Comp. App. (AT) (Ins) No. 1219 of 2022 & I.A. No. 3705 of 2022	TLG India Pvt. Ltd. Vs. D. B. Corp Ltd.	Amit Tyagi	
5.	Contempt Case (AT) No. 25 of 2022 in Comp. App. (AT) (Ins) No. 03 of 2022	Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank)	Zain A. Khan	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 301 of 2022	Continuous Dyeing and Printing Mills Vs. Bhavika Apparels Pvt. Ltd.	Mani B. Sinha	Pulkit Raswant Vipul Rana
7.	Comp. App. (AT) (Ins) No. 488 of 2022	Ashok Kriplani, RP Vs. Sh. Itenderpal Singh Suspended Director of Nibula Print & Pack Pvt. Ltd. & Anr.	Shweta Mahajan	Sanjeev Panda

8.	Comp. App. (AT) (Ins) No. 527 of 2022	Wishwa Mittar Bajaj & Sons Vs. Jaikrishan Estate Developers Pvt. Ltd. With	Raghavendra M. Bajaj	Gauri Rishi Srishti Juneja Garima Sehgal
9.	Comp. App. (AT) (Ins) No. 528 of 2022	Wishwa Mittar Bajaj & Sons Vs. Shipra Estate Ltd.	Raghavendra M. Bajaj	Gauri Rishi Srishti Juneja Garima Sehgal
10.	Comp. App. (AT) (Ins) No. 569 of 2022	EDCL Infrastructure Ltd. And Upendra Singh Constructions Pvt. Ltd. Vs. Monitoring Committee of Tantia Constructions Ltd. Through Kshitiz Chhawchharia & Anr.	Jayashree S. Dasgupta	Deep Roy Rony John Piyush Swami Dhaval Savla-R1 Ajay Gaggar Rakhi P. Paul-R2
11.	Comp. App. (AT) (Ins) No. 583 of 2022	Edelweiss Asset Reconstruction Company Ltd. Vs. Mohit Goyal	Ankur Sood	GP Madaan Aishwarya Adlakha
12.	Comp. App. (AT) (Ins) No. 596 of 2022	Dynamix Growth Avenues Pvt. Ltd. Vs. Partha Sarathy Sarkar	Ashu Kansal	Partha S. Sarkar
13.	Comp. App. (AT) (Ins) No. 600 of 2022	Inteco Melting and Casting Technologies GMBH Vs. Inteco Special Melting Techonolgies (India) Pvt. Ltd. & Ors.	Parul Kashyap	Arjun Asthana Shubhangi Gupta-R2- R3
14.	Comp. App. (AT) (Ins) No. 605 of 2022	Amrit Kumar Patel Vs. Phoenix ARC Pvt. Ltd. & Ors.	Naman Gauba	Nidhi Mehrotra-R1 Gautam Singhal-R2 Vinod Chaurasia-R4
15.	Comp. App. (AT) (Ins) No. 615 of 2022	Raj Kumar Banerjee Minority Shareholder of Rohit Ferro Tech Ltd. Vs. Supriyo Kumar Chaudhuri Resolution Professional of Rohit Ferro Tech Ltd. & Ors.	Aviral Kapoor	Indranil Ghosh Niharika Sharma Udit Mendiratta-R2
16.	Comp. App. (AT) (Ins) No. 685 of 2022	Hrushikesh Balakrishna Paranjape Vs. Canara Bank & Anr.	Samaksh Goyal	Prakash Shinde Meghna Ashwin Astha Ojha-R1
17.	Comp. App. (AT) (Ins) No. 720 of 2022	Atul Kumar Kansal Vs. Owners Welfare Association, Universal Trade Tower	Swapnil Gupta	Piyush Singh Kashish Sareen

18.	Comp. App. (AT) (Ins) No. 847 of 2022	Swastik Aqua Ltd. & Anr. Vs. Jharkhand Bijli Vitran Nigam Ltd. & Anr.	Milan S. Negi	Abhishek Anand Pathik Choudhury-R2
19.	Comp. App. (AT) (Ins) No. 848 of 2022 (With Defects)	Jag Mohan Daga Vs. Bimal Kanti Chowdhary Interim Resolution Professional of Vindhya Industries Pvt. Ltd. & Anr.	Neeraj K. Gupta	Bimal K Chowdhary Aishwarya Awasthi Suryaksh Manot-R2
20.	Comp. App. (AT) (Ins) No. 853 of 2022	Rahul Jatinder Suri Vs. Rajendra K. Bhuta & Anr.	Krishan Kumar	Mayank Kshirsagar- R1
21.	Comp. App. (AT) (Ins) No. 872 of 2022	Bikram Bhadur Suspended Director of Beoworld Pvt. Ltd. Vs. DSV Air & Sea Private Ltd. and Anr.	Nikhil Kohli	Ankit Gupta-R1 Gautam Singha-R2
22.	Comp. App. (AT) (Ins) No. 888 of 2022	Sterling Paraphernelia Pvt. Ltd. Vs. Debashis Nanda	Adya Singh	Abhishek Anand Nipun Gautam
23.	Comp. App. (AT) (Ins) No. 890 of 2022	BCPL International Ltd. Vs. Kalimata Ispat Industries Pvt. Ltd.	Shashwat Anand	Samrat Sengupta Udayaditya Banerjee
24.	Comp. App. (AT) (Ins) No. 897 of 2022 (With Defects)	Pankaj Tiwari Erstwhile Director of Supertharm Engineers Pvt. Ltd Vs. Vidya Sahakari Bank Ltd. & Anr.	Amey Hadale	Aaditya Pande Harshawardhan Bhende-R1
25.	Comp. App. (AT) (Ins) No. 905 of 2022	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr. With	Shantanu Singh	Abhishek Anand Nipun Gautam Ishita Sharma Saurabh Jain- Impleader
26.	Comp. App. (AT) (Ins) No. 642 of 2022	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr.	Payal Kakra	Abhishek Anand Prabhat R. Singh-R1 Saurabh Jain- Impleader
27.	Comp. App. (AT) (Ins) No. 949 of 2022	Kaveri Sahakri Awas Samiti Ltd. Vs. Sanjay Gupta Interim Resolution Professional Horizon Buildcon Pvt. Ltd. and Ors.	Abhay P. Singh	Abhishek Anand-R3

28.	Comp. App. (AT) (Ins) No. 1032 of 2022	Intergen Energy Ltd. Vs. Anil Hada (HUF)	Divita Vyas	Aditya Malhotra Manpreet Kaur
29.	Comp. App. (AT) (Ins) No. 1033 of 2022	Employees Provident Fund Organisation Vs. Anish Agarwal & Ors.	Anju Jain	
30.	Comp. App. (AT) (Ins) No. 1034 of 2022	Ambika Enclave Pvt. Ltd. & Ors. Vs. Shreesai Baba Infra Projects Pvt. Ltd.	Alok Tripathi	
31.	Comp. App. (AT) (Ins) No. 1055 of 2022 (With Defects)	Kulin Kishore Danani Suspended Director of Danco Enterprises India Pvt.Ltd. Vs. Technocrafts Switchgears Pvt. Ltd. & Anr.	G. Aniruth Purtjsothaman	
32.	Comp. App. (AT) (Ins) No. 1116 of 2022 & I.A No. 3328 of 2022	Hytera Communications Corporation Ltd. Vs. Simoco Telecommunications (South Asia) Ltd.	Preet Pal Singh	
33.	Comp. App. (AT) (Ins) No. 1158 of 2022 (With Defects)	Express Resorts and Hotels Ltd. Vs. Amit Jain Resolution Professional Neesa Leisure Ltd. & Ors.	Himanshu Satija	
34.	Comp. App. (AT) (Ins) No. 1184 of 2022 & I.A. No. 3573 of 2022	Nivaya Resources Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Anr. With	Raghav Kakar	Deep Roy-R1 Tishampati Sen Riddhi Sancheti-R2
35.	Comp. App. (AT) (Ins) No. 1186 of 2022 & I.A. No. 3578 of 2022	Nivaya Resources Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Raghav Kakar	Deep Roy-R1 Tishampati Sen Riddhi Sancheti-R2
36.	Comp. App. (AT) (Ins) No. 1187 of 2022	Sunrise Industries Vs. Ashok Kumar Gupta & Anr.	Malak Bhatt	Abhishek Anand Mohak Sharma-R1 GP Madaan Aishwarya Adlakh-R2

For Hearing

37.	Comp. App. (AT) (Ins) No. 17 of 2022	Ashish Gupta Vs. Delagua Health India Pvt. Ltd. & Ors.	Nilotpal Shyam	Indranil Ghosh Palzer Mokhtan-R2 & R3
38.	Comp. App. (AT) (Ins) No. 379 & 380 of 2022	The State, Government of NCT of Delhi, Through Commissioner, Department of Trade & Taxes Vs. Ashwini Kumar Gupta (Liquidator – Petrolube India Ltd. In Liquidation)	M. L. Garg	Asmita Duggal Ashwani Kr Gupta

02:00 PM**For Admission (After Notice)**

39.	Comp. App. (AT) (Ins) No. 697 of 2022	Dharmesh S. Jain Vs. SREI Equipment Finance Ltd. & Anr. With	Kunal Mimani	A Bhattacharya Ativ-R1 Dhaval Deshpande-R2
40.	Comp. App. (AT) (Ins) No. 698 of 2022	Deepak Sudhir Keluskar Vs. SREI Equipment Finance Ltd. & Ors.	Shikhar Khare	Rohan Agrawal Vilona Shah Harshad Vyas-R1 Dilipkumar N Jagad
41.	Comp. App. (AT) (Ins) No. 904 of 2022	Shubh Gautam Vs. Anjani Technoplast Ltd.	Piyush Vatsa	Amrita Sarkar Vivek Singh Akash

For Hearing

42.	Comp. App. (AT) (Ins) No. 581 of 2022	Bank Of Maharashtra Vs. Manjeet Cotton Pvt. Ltd. & Anr.	Jay Kathrani	Chitranshul A. Sinha Jaskaran S. Bhatia
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By order of Hon'ble Chairperson
-sd/-
Registrar